

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-02-2024 AT 10:30 AM**

**IA (IBC) 272/2024 in CP(IB) No.493/9/HDB/2018**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Ardee Hitech Pvt Ltd

**...Operational Creditor**

**VS**

Bevcon Wayors Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 272/2024**

Learned Mr. K Venkat Narsinga Rao, Resolution Professional, present physically. This is an application to take list of stake holders on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER**